## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:922 ANSWERED ON:02.03.2015 SAFETY OF MINE WORKERS S.R. Shri Vijay Kumar

## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has issued any instructions to various hazardous companies including the private coal companies regarding the safety of workers including workers in mines;
- (b) if so, the details thereof;
- (c) whether the Government has developed any mechanism for ensuring the safety of workers in such hazardous factories/industries/mines; and
- (d) if so, the details thereof?

## **Answer**

## MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a) & (b): Directorate General of Mines Safety (DGMS) issues guidelines from time to time, in the forms of various technical/Legislative/Administrative circulars and instructions, to the mining industry for ensuring practices of safer mining operation at mines. During 2014, DGMS had issued 21 circulars to the mine mana- gement and 2 instructions to the inspecting officers.
- (c) & (d): The Factories Act, 1948 is comprehensive legislation on safety, health and welfare administered by the Central government. The respective State Gove- rnments frame their State Factories Rules and enforce the Act and Rules through their State Factories Ins- pectorates. In addition, the following mechanisms have been taken by the Government to maintain safety of mining workers:
- (i) To promote and propagate safety awareness in mines, National Safety Awards (Mines), National Conference on Safety in Mines is organized by DGMS. The recommenda- tions of National Conference on Safety in Mines go a long way in enhancing safety of mine workers.
- (ii) Workers participation and sensitization in matters of safety are ensured through training in safety and by initiatives like celebration of safety week and safety campaigns, etc.
- (iii) Safety training programmes are organized among Managers and Supervisors for improving safety standards in mines.
- (iv) Risk Assessment Techniques are being introduced aimed at elimination of risks and to ensure safety of workmen.
- (v) Standard operating procedures are established to avoid unsafe practices in mines.
- (vi) A special safety awareness campaign has been launched to increase awareness of mine workers. i.e., 'Safety is My Responsibility' and steps have been taken to propagate the same.